

2. Sharing of operation and maintenance cost for monitoring of air and water quality.
3. Strategy to ensure regular operation and maintenance of pollution control equipments.
4. Hazardous Waste Management and issuance of authorisation for waste disposal.
5. Financial assistance from the Union Ministry of Environment and Forests to State Pollution Control Boards and Pollution Control committees of UTs during 1995-96 for pollution prevention and control programme.
6. The role of Pollution Control Boards' and Pollution Control Committees in Solid Waste management.
7. Implementation of Coastal Regulation Zone and Hot Spots in coastal areas.
8. Criteria for defining easily biodegradable and non-bio-degradable waste for assessment of cess under Water (Prevention and Control of Pollution) Cess Act, 1977.
9. Activities to be taken up by the zonal offices of CPCB on the suggestions of State Boards.

The major decisions taken in the above meeting of Chairman and Member Secretaries include the following;

1. *Pollution Awareness and Assistance Centres (PAAC)*

Pollution awareness and assistance centres are to be set up in the Central Pollution Control Board, State Pollution Control Boards and the Pollution Control Committees in the Union Territories. The Centres will be responsible for dissemination of information and public interaction for pollution control activities. The Centres will receive suggestions and complaints from public for necessary action by the Board/Committees or through the concerned authorities. Steps have been initiated to set up these centres.

2. *Abatement of Pollution through Community Action (APCA)*

A scheme for Abatement of Pollution through Community Action is to be launched. The primary objective of this scheme is to enlist public support and involvement for cleaning up of neighbourhood areas. Vehicular emission control, noise control and waste minimisation are among the activities to be taken up under this scheme. Anti-pollution campaigns will be organised and the first week of every month will be observed as anti-pollution week. Through this scheme, assistance is to be given to NGOs, Housing Associations, Students and Ex-servicemen. For implementation of this scheme, area-wise Pollution Control Action Groups, Pollution Control Wardens and Pollution Control Scouts will be designated. Action has been initiated on this proposal.

Consumption of Foodgrains

*337. SHRI MOHAN SINGH (DEORIA) :
SHRI VIJAY NAVAL PATIL :

Will the Minister of AGRICULTURE be pleased to state:

(a) the total consumption of Agricultural products as against the total Agricultural production in the country during the year 1994-95;

(b) whether the per capita availability/consumption of foodgrains is being maintained.

(c) if so, the details of per capita availability/consumption of foodgrains during Eighth Plan, year-wise; and

(d) the reasons for decline, if any, registered, in the per capita availability/consumption of foodgrains during the above period?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) Estimates of aggregate consumption of agricultural products are not being generated. However, the total consumption of foodgrains during 1995 was estimated to be about 187.8 million tonnes as against the production of 191.10 million tonnes.

Year	Per Capita net availability of foodgrains (Gms/day)
1993	462.7 (P)
1994	469.5 (p)
1995	501.9 (p)

(P) = Provisional

(d). There has been increase in the per capita availability of foodgrains.

[Translation]

Assistance from U.N.D.P.

*338. SHRI RAMESHWAR PATIDAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether financial/technical assistance is likely to be available to the Indian Forestry Research Council and other educational institutions from the United Nations Development Programme (UNDP) for increasing their capacity in the field of Forestry Research;

(b) if so, the details thereof; and

(c) the details of the schemes likely to be introduced therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT): (a) to (c) The UNDP is extending assistance to a project for "Strengthening and Developing the Indian Council of Forestry Research and Education". The project is being implemented over a period of five years i.e. during 1992-97.